

Statement—II

Releases made to States to clear overdraft at the end of June, 1984

(Rs. in crore)

States	Amount
1 Andhra Pradesh	12.00
2 Assam	23.00
3 Gujarat	18.00
4 Haryana	14.00
5 Karnataka	125.00
6 Kerala	136.00
7 Manipur	6.00
8 Nagaland	36.02
9 Punjab	50.00
10 West Bengal	150.00
TOTAL :	570.02

Agreement with a French Company for Indigenous Manufacture of Armat Antiradiation Missiles, etc.

835. SHRI JASWANT SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether any agreement has been reached in the negotiations with Matra, the French Company, for the indigenous manufacture of Armat anti-radiation missiles, the Super-530-D and Magic-2 air-to-air missile laser-guided bombs, the Durandal antirairway weapons, retarded bombs and the F-4 rocket pod; and

(b) if so, whether there is any proposal under Government's consideration to acquire the above mentioned armaments alone with Mirage-2000?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) No, Sir.

(b) Negotiations for procurement of limited quantities of weapons including some of those mentioned above are under progress.

Completion of Light Combat Aircraft Project

836. SHRI JASWANT SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether any decision has been taken about Light Combat Aircraft; and

(b) if so, what is the time schedule fixed for the completion of this Project?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir. A decision has been taken to design and develop a Light Combat Aircraft in the country.

(b) The time schedules for the various phases of the project is being planned so as to be able to meet the requirement of the Air Force in the 1990s.

Study to determine the Input-Output ratio between Import of Raw Material and Export of Finished Products

837. SHRI JASWANT SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether his Ministry has conducted a study to determine the input-output ratio between import of raw material and export of finished products; and

(b) if so, what are the various items in finished products covered by this study?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) and (b) on the basis of the suggestions received from various quarters, at the time of the annual review in connection with the formulation of the Import and Export

Policy, as well as during the currency of the Policy period, studies are made to determine the input-output ration, between import of raw materials and components and export of finished products. Presently such norms have been laid down for 79 items as contained in Annexure V to appendix 19 of the Import and Export Policy (Volume I) for 1984-85.

देवरिया जिले में विभिन्न समितियों द्वारा गवन

838. श्री सत्य प्रकाश मालवीय : क्या वित्त मंत्री यद्बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय रिजर्व बैंक के लेखा परीक्षा दल ने मार्च-अप्रैल के महीने के दौरान देवरिया जिले में कार्यरत करीब चार हजार विभिन्न समितियों द्वारा लगभग सात करोड़ रुपये के गवन की पुष्टि की थी;

(ख) यदि हाँ तो इसके लिए दोषी पाये गये व्यक्तियों के नाम क्या हैं और उन व्यक्तियों के विरुद्ध अब तक क्या कार्यवाही की गयी है;

(ग) कितने लोग गिरफ्तार किए गए और कितने लोगों के विरुद्ध न्यायालयों में मामले विचारधीन हैं. अब तक कितने लोगों को बरी किया जा चुका है और उसका खर्चा क्या है; और

(घ) इस प्रकार के गवन को रोकने के लिए क्या कार्यवाही की गयी है अथवा किये जाने का विचार है?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) राष्ट्रीय कृषि और ग्रामीण विकास बैंक (और इसकी स्थापना से पूर्व रिजर्व बैंक) ने सहकारी बैंकों का निरीक्षण किया था न कि उनकी लेखा परीक्षा की थी। रिजर्व बैंक द्वारा 29

जून, से 29 जुलाई, 1982 तक देवरिया जिला सहकारी बैंक के किए गये अंतिम निरीक्षण के दौरान समिति स्तर पर किसी गवन का पता नहीं चला था, लेकिन मुख्य लेखा परीक्षा अधिकारी, पंचायती राज और सहकारिता समितियाँ, उत्तर प्रदेश, लखनऊ से की गयी पूछताछ से यह पता चला है कि 1974-75 से 31 दिसम्बर, 1983 तक इन समितियों के संबंध में मुख्य लेखा परीक्षा अधिकारी को कुछ अनियमितताओं का पता चला है।

(ख) और (ग) प्रश्न में जिस प्रकार सूचना मांगी गयी है उस प्रकार सूचना उपलब्ध नहीं है क्योंकि यह मामला मुख्य रूप से भारत सरकार से संबंधित नहीं है। इन मामलों में जहाँ कहीं आवश्यक होगा राज्य सरकार द्वारा कार्रवाई की जायगी।

(घ) गवन को रोकने के लिए राष्ट्रीय कृषि और ग्रामीण विकास बैंक द्वारा निरीक्षणों और बैंकों के आंतरिक नियंत्रणों को मजबूत बनाया गया है।

Supply of Cloth for Uniforms for Defence Personnel by various Mills run by NTC

839. SHRIMATI MONIKA DAS: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that orders in respect of supply of cloth for uniforms for Defence Personnel are pending with the various mills run by National Textile Corporation;

(b) whether it is also a fact that the National Textile Corporation is unable to meet its commitment for supply of cloth; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). Accord-